

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 126  
CP/34(AHM)2020  
IA/733(AHM)2020  
IA/734(AHM)2020

**Order under Section 241-242 Co.act,2013**

**IN THE MATTER OF:**

Tarun Chandrakant Parikh & Anr  
V/s  
Ambrosia Remedies Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Hiten Parikh, CA with Mr. Shahsvata U Shukla, learned  
counsel

For the Respondent : Ms. Natasha Dhruvan Shah, learned counsel

**ORDER**

The pleadings are complete.

The matter stands adjourned to 20.09.2021.

Meanwhile, the parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)